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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now the Papers to be laid.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6839/15/12)

- (3) A copy of the Review* (Hindi and English versions) by the Government of the working of the National Council of Science Museum, Kolkata, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6840/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6841/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table : --

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the i-land Informatics Limited, Kolkata, for the year 2009-2010.
 - (ii) Annual Report of the i-land Informatics Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6842/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region for the year 2012-2013.

(Placed in Library, See No. LT 6843/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table a copy of the Foreigners Tribunal Amendment Order, 2012 (Hindi and English versions) published in the Notification No. G.S.R. 317(E) in Gazette of India dated 24th April, 2012 issued under Section 3 of the Foreigners Act, 1946.

(Placed in Library, See No. LT 6844/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table :--

(1) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 3 of 2012-13)- Railways Finances, for the year ended March, 2011.

(Placed in Library, See No. LT 6845/15/12)

- (ii) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 32 of 2011-12) for the year ended March, 2011.

(Placed in Library, See No. LT 6846/15/12)

- (iii) Report of the Comptroller and Auditor General of India-Union Government (No. 4 of 2012-13) on hybrid satellite digital multimedia broadcasting service agreement with Devas, Department of Space, for the year 2012-2013.

(Placed in Library, See No. LT 6847/15/12)

(2) A copy each of the following papers (Hindi and English versions):-

- (i) Appropriation Accounts of Indian Railways (Part I-Review) for the year 2010-2011.
- (ii) Appropriation Accounts of Indian Railways (Part II-Detailed Appropriation Accounts) for the year 2010-2011.
- (iii) Appropriation Accounts of Indian Railways [Part II-Detailed Appropriation Accounts(Annexure-G)] for the year 2010-2011.

(Placed in Library, See No. LT 6848/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table :--

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Haryana

Agro Industries Corporation Limited, Panchkula, for the year 2010-2011.

- (ii) Annual Report of the Haryana Agro Industries Corporation Limited, Panchkula, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6849/15/12)

- (b) (i) Review by the Government of the working of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the year 2010-2011.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6850/15/12)

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the State Farms Corporation of India Limited and the Department of Agriculture and Cooperation, Ministry of Agriculture, for the year 2012-2013.

(Placed in Library, See No. LT 6851/15/12)

- (ii) Memorandum of Understanding between the National Seeds Corporation Limited and the Department of Agriculture and Cooperation, Ministry of Agriculture, for the year 2012-2013.

(Placed in Library, See No. LT 6852/15/12)

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the National Council for Cooperative Training for the year 2010-2011 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 6853/15/12)

(5) A copy of the Notification S.O. 654(E) (Hindi and English versions) published in Gazette of India dated 29th March, 2011, notifying that the Fertilizer (Control) Order, 1985 made under Section 3 of the Essential Commodities Act, 1985 as special order for the purposes of the said Act issued under Section 12A of the Essential Commodities Act, 1985.

(Placed in Library, See No. LT 6854/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): I beg to lay on the Table a copy of the Cable Television Networks (Amendment) Rules, 2012 (Hindi and English versions) published in the Notification No. S.O. 940(E) in Gazette of India dated 28th April, 2012 under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995.

(Placed in Library, See No. LT 6855/15/12)
